

**OFFICE OF DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No. 148

Dated 30.04.2021

In view of Hon'ble Court Notification No.1893-RG Dated 30.04.2021 of the Hon'ble High Court, Calcutta and also keeping in view the deteriorating COVID pandemic situation the undersigned informs that this Judgeship shall remain closed for the period from 03.05.2021 to 15.05.2021 for Summer Vacation, 2021.

The following arrangements are made for hearing urgent matter in the Sadar and Sub-Divisions :-

**Hooghly Sadar Sub-Division**

Date	Name and Designation of Officers who holds the Court	Name and Designation of Stand by Officer	<u>Date of Filling</u> From 11.00 A.M. To 1.00 P.M.	Name of the Deputed Staff
05.05.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 <sup>nd</sup> Fast Track Court, Hooghly, Sadar	Sri Anupam Maity, Judge, Special Court (E.C.Act)-Cum-Additional District & Sessions Judge, Hooghly	04.05.2021	<b><u>English Stenographer:-</u></b> 1) Sri Provat Kumar Ghosh, English Stenographer District Judge's Court, Hooghly 2) Smt. Mampi Nady, English Stenographer, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Hooghly, Sadar <b><u>Bench Clerk-</u></b> Sri Tarun Pandit, U.D.A. District Judge's Court, Hooghly <b><u>Group-'D' -</u></b> Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly
12.05.2021	Sri Anupam Maity, Judge, Special Court (E.C.Act)-Cum-Additional District & Sessions Judge, Hooghly	Sri Debapriya Basu, Additional District & Sessions Judge, 2 <sup>nd</sup> Fast Track Court, Hooghly, Sadar	05.05.2021	<b><u>English Stenographer:-</u></b> 1) Smt. Jhumur Kairi (Dutta Chowdhury) , English Stenographer, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Hooghly, Sadar 2) Smt. Alina Bhattacharya, English Stenographer Civil Judge (Jr. Divn), Additional Court, Hooghly Sadar <b><u>Bench Clerk-</u></b> Sri Tarun Pandit, U.D.A. District Judge's Court, Hooghly <b><u>Group-'D' -</u></b> Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly

**Chandernagore Sub-Division**

Date	Name and Designation of Officers who holds the Court	Name and Designation of Stand by Officer	Date of Filing
04.05.2021	Sri Abhiram Barman, Additional District & Sessions Judge, Fast Track Court, Chandernagore	Sri Nandadulal Kalapahar Additional District & Zsessions Judge, Chandernagore, Hooghly	03.05.2021
12.05.2021	Sri Nandadulal Kalapahar Additional District & Zsessions Judge, Chandernagore, Hooghly	Sri Abhiram Barman, Additional District & Sessions Judge, Fast Track Court, Chandernagore	11.05.2021

**Serampore Sub-Division**

Date	Name and Designation of Officers who holds the Court	Name and Designation of Stand by Officer	Date of Filing
07.05.2021	Sri Shailendra Kumar Singh Additional District & sessions Judge, 2 <sup>nd</sup> Court, Serampore, Hooghly	Sri Manoj Kumar Rai Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore	05.05.2021
15.05.2021	Sri Manoj Kumar Rai Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore	Sri Shailendra Kumar Singh Additional District & sessions Judge, 2 <sup>nd</sup> Court, Serampore, Hooghly	11.05.2021

**Arambagh Sub-Division**

Date	Name and Designation of Officers who holds the Court	Name and Designation of Stand by Officer	Date of Filing
04.05.2021	Smt. Melissa Gurung, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	At Present No Stand by officer in the rank of Additional District & Sessions Judge is available	03.05.2021
13.05.2021	Smt. Melissa Gurung, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	At Present No Stand by officer in the rank of Additional District & Sessions Judge is available	13.05.2021

**Sri Dibakar Talukdar, Office Assistant, District Judge's court, Hooghly will attend his duties on the date of filing as well as date of hearing.**

**Sri Sudip Mukherjee, System Officer, Hooghly is directed to attend his duties on the aforesaid date of hearing.**

**Senior most Additional District & Sessions Judge of Chandernagore, Serampore and Arambagh Sub-Division is requested to make necessary arrangement of staff members on date of filing as well as on the date of hearing in their own capacity.**

The Nodal Officer of Chandernagore, Serampore and Arambagh Sub-Division are requested to keep contact with the Senior most Additional District & Sessions Judge of their respective station for the purpose of of filing.

**Chief Judicial Magistrate, Hooghly, Additional Chief Judicial Magistrate of Chandernagore, Serampore and Arambagh Sub-Division are requested to prepare roster immediately for the period from**

**03.05.2021 to 15.05.2021 and also for 16.05.2021 (Being Sunday) and upload the same to the website of Hooghly District ([www.ecourts.gov.in/hooghly](http://www.ecourts.gov.in/hooghly)) by the assistance of System Officer, Hooghly**

Nazir of Hooghly Sadar sub-division is directed to make necessary arrangement of opening Court rooms by deputing staff on the aforesaid date of filing and hearing at Hooghly Sadar Sub-Division.

**Nazir of Chandernagore, Serampore and Arambagh Sub-Division** are requested to keep touch with Senior most Additional District & Sessions Judge of respective Sub-Division **regarding opening the Court on the date of filing as well as on the date of hearing.**

**District Nazir as well as Nazir of Chandernagore, Serampore and Arambagh Sub-Division** are directed to make necessary arraignment for **maintaining cleanliness of Court Rooms as well as Court complex.**

All the Judicial Officers of Hooghly, Chandernagore, Serampore and Arambagh Sub-Division are requested to **direct bench clerk of his/ her court to forward the date of listing for the period from 03.05.2021 to 15.05.2021 in the following manner:-**

Listed On	To be listed on
03.05.2021 10.05.2021	24.05.2021
04.05.2021 11.05.2021	25.05.2021
05.05.2021 12.05.2021	26.05.2021
06.05.2021 13.05.2021	27.05.2021
07.05.2021 14.05.2021	28.05.2021
15.05.2021	29.05.2021

Chairman, Vehicle Committee of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-Division and Nazir of Respective Sub-Division are requested to make necessary arraignment for the vehicles for to and fro journey of the Judicial Officers on the date of hearing or whenever is needed.

All the Higher Judicial Officers of Hooghly, Sadar, Chandernagore, Serampore and Arambagh Sub-Division **are requested to keep touch with the undersigned regarding urgent matter of their Sub-Division whenever is needed.**

**Skeleton staff members** of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-division are directed to **attend their duties** as per the direction of office administration during the aforesaid period of Vacation, **whenever is needed.**

Staff Members relating to POCSSO Courts, Electricity Court, NDPS Court and Court dealing with Atrocities cases of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-division are directed to attend their duties, if necessary.

Inform all concerned.

Sd/-  
District Judge, Hooghly

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

Memo No. 1645 (75)/ Covid- 19

Dated 30.04.2021

Copy forwarded for information and taking necessary action to :-

1. The Additional District & Sessions Judge, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court;
2. The Judge, Special Court (E.C. Act)-cum-Additional District & Sessions Judge;
3. The Additional District & Sessions Judge, Fast Track 1<sup>st</sup> / 2<sup>nd</sup> Court;
4. The Civil Judge (Sr. Divn.), 1<sup>st</sup> / 2<sup>nd</sup> / Additional Court;
5. The Civil Judge (Jr. Divn.), 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> / 4<sup>th</sup> / Additional Court;
6. The Chief Judicial Magistrate.
7. The Additional Chief Judicial Magistrate
8. The Judicial Magistrate, 2<sup>nd</sup> / 3<sup>rd</sup> / 4<sup>th</sup> / 5<sup>th</sup> / Additional Court;
9. Principal Magistrate, Juvenile Justice Board, Hooghly
10. The Secretary, District Legal Services, Authority, Hooghly
11. District Judge's Vernacular Department.
12. Judge-in-Charge, Accounts/ Nezarath / Copying Department (Civil/ Criminal)
13. District Record Room.
14. The Secretary, District Legal Services, Authority, Hooghly at Serampore
15. Principal Magistrate, Juvenile Justice Board, Hooghly
16. Ld. Public Prosecutor, Hooghly,
17. Additional Public Prosecutor, Hooghly,
18. Government Pleader, Hooghly
19. The President/ Secretary, Hooghly Bar Association/ Hooghly District Bar Association
20. The President/ Secretary Bar Association (Civil/ Criminal), Chandernagore/ Serampore/  
Arambagh
21. The Police Commissioner, Chandernagore Police Commissionerate, Hooghly
22. The Superintendent of Police, Hooghly
23. G.R.O. Officer, Hooghly/ Chandernagore/ Serampore/ Arambagh
24. District Nazir, Hooghly/ Chandernagore/ Serampore/ Arambagh

Sd/-

District Judge, Hooghly